C.P. NO. 42/1997 o.A. NO. 144/1995

New Delhi this the 20th day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

ASI Malti Bana W/O Mohan Kumar, R/O H-110, New Police Lines, Kingsway Camp, Delhi.

*

... Applicant

(By Mrs. Meera Chhibber, Advocate)

-Versus-

- 1. Shri Nikhil Kumar, Commissioner of Police, M.S.O. Building, I.P.Estate, New Delhi.
- Shri V. N. Singh, Additional Commissioner of Police (Admn), M.S.O. Building, PHQ, I.P. Estate, New Delhi.
 Respondents

(By Shri Ajesh Luthra, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Heard the learned counsel for parties.

2. Compliance report has been filed. Subject to liberty to the applicant to file fresh Original Application in case she is not satisfied by the



compliance report, these contempt proceedings are dismissed as having become infructuous. Rule nisi, if any, shall stand discharged.

For

(K. M. Agarwal) Chairman

(R. K. Aheoja) Member (A)

/as/